

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
IB-2753/ND/2019

IN THE MATTER OF:

K.K. Infonet System

Vs

Cloudrie Technologies Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Praveen, Adv. Faiza Akram
For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and seeks adjournment. List the case for **06.02.2020**, as prayed for. No further adjournment will be given.

Sdl-

(K.K. VOHRA)
MEMBER (T)

Sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)